

MR. CHAIRMAN: The House is adjourned to meet at 2.00 P.M.

The House then adjourned at six minutes past eleven of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

GOVERNMENT BILL

The Constitution (One Hundred and Twenty-fifth Amendment) Bill, 2019

MR. DEPUTY CHAIRMAN: Bill for introduction - The Constitution (One Hundred and Twenty-fifth Amendment) Bill, 2019. Shri Kiren Rijiju to move for leave to introduce 'The Constitution (One Hundred and Twenty-fifth Amendment) Bill, 2019.' ...*(Interruptions)*...

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI KIREN RIJIJU: Sir, I introduce the Bill. ...*(Interruptions)*...

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

MR. DEPUTY CHAIRMAN: Shri Bhupender Yadav to move that an Address be presented to the President in the following terms:—

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2019."

...(Interruptions)...

श्री भूपेन्द्र यादव (राजस्थान): माननीय उपसभापति महोदय, मैं संसद में महामहिम राष्ट्रपति जी द्वारा जो अभिभाषण किया गया है, उसके संबंध में इस सभा में निम्नलिखित प्रस्ताव पेश करता हूँ:-

"महामहिम राष्ट्रपति जी ने 31 जनवरी, 2019 को संसद की दोनों सभाओं को संबोधित करते हुए ...*(ब्यवधान)*...